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3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	CHILD LABOUR	V.K. DEWAN AND VARSHA CHANDRA	1
6	JUSTICE FOR CHILDREN	NINA P NAYAK	2
7	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
8	CHILD RIGHTS IN INDIA : LAW, POLICY, AND PRACATICE	ASHA BAJPAI	2
9	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
10	MAKING OF INDIA'S CONSTITUTION	H.R. KHANNA	1
11	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
12	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
13	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
14	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
15	LAW OF ACQUISTION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
16	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
17	DELHI EXCISE ACT	HUIBEDE	1
18	HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS	V.K. VARADACHARI	1
19	HUMAN RIGHTS IN INDIA	V.R. KRISHNA IYER	1
20	LAW OF TRADE MARKS AND PASSING OFF	P. NARAYANAN	1
21	INTELLECTUAL PROPERTY RIGHT AND COMPETITION POLICY	STEVEN D. ANDERMAN	1

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22	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
23	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
24	NEITHER ROSES NOR THORNS	H.R. KHANNA	1
25	THE SEERVAI LEGACY	H.M. SEERVAI	1
26	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2
27	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2
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30	LAW RELATING TO RIGHT TO INFORMATION	S.V. JOGA RAO	1
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32	ANGEL OF DEATH ROW	ANDREA D LYON	2
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37	THE RAINMAKER	JOHN GRISHAM	2
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39	LAW AND LITERATURE (NEW YORK 1925)	BENJAMIN CARDOZO	2
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53	EVERY MAN IN HIS HUMOUR	BEN JONSON	2
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	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1
	WITHOUT GIVING IN	ROGER FISHER AND WILLIAM URY (PENGUIN BOOKS, 3rd EDITION, 2011)	1
65 E	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1

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67	THE MEDIATIOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
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